

Central Administrative Tribunal
Principal Bench

R.A. No. 323 of 2001
C.P. No. 17 of 2000
in
O.A. No. 1039 of 2000

New Delhi, dated this the 1st October, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

In the matter of:

Prabhu Nath .. Review Applicant

Versus

Satya Pal,
Director (Admn.),
Archeological Survey of India .. Respondents

ORDER (By Circulation)

S.R. ADIGE, VC (A)

Perused the R.A.

2. None of the grounds contained therein
brings it within the scope and ambit of Section
22(3)(f) A.T. Act read with Order 47 Rule 1 C.P.C.
under which alone any orders/decision of the Tribunal
can be reviewed.

3. R.A. is rejected.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)
'gk'

S.R. Adige
(S.R. Adige)
Vice Chairman (A)